

Annexure 7

Name of the Corporate Debtor: D S Kulkarni Developers Limited; Date of Commencement of CIRP: 26/09/2019; List of Creditors As On: 25/05/2021

List of Operational Creditors (Government Dues)

(Amount in Rs.)

Sr. No.	Details of Claim			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable					
1	Sales Tax	Deputy Commissioner of State Tax		02/03/2020	67,32,15,181	67,32,15,181	VAT Dues	-	-	No		-	-	-	-	VAT Dues along with Interest & Penalty from FY 2006-07 to 2017-18
2	ESIC	ESI Corporation Sub Regional Office		05/11/2020	28,22,025	28,22,025	ESIC Dues	-	-	No		-	-	-	-	ESIC Dues along with Interest & Penalty for the period from 07/15 to 09/19
3	Income Tax	Shobha Patel TRO-1, Pune - Income Tax		13/11/2020	1,37,25,10,306	1,37,25,10,306	Income Tax Dues	-	-	No		-	-	-	-	Income Tax Dues along with Interest & Penalty
4	Provident Fund	The Regional Provident Fund Commissioner II		13/01/2020	44,89,656	44,89,656	Provident Fund	-	-	No		-	-	-	-	Provident Funds Dues along with Interest & Penalty